

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that from **24<sup>th</sup> November 2022 onwards :**

**I**

The **Special Division Bench** comprising of the **Hon'ble Shri Justice G.S. Kulkarni** and **Hon'ble Shri Justice B.P. Deshpande** will take up the matters as per extant judicial assignment on the following dates :

24<sup>th</sup> & 25<sup>th</sup> November 2022

2<sup>nd</sup> December 2022

8<sup>th</sup> & 9<sup>th</sup> December 2022

16<sup>th</sup> December 2022

22<sup>nd</sup> & 23<sup>rd</sup> December 2022

**II**

On the above mentioned dates, the Court presided over **Hon'ble Shri Justice B. P. Deshpande** (Single Bench-III), will not sit singly.

High Court, Appellate Side,  
Bombay.

Date : 23<sup>rd</sup> November 2022

By Order,

Sd/-

(V. R. Kachare)  
Registrar (Judl-I)